

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 12.03.2020

NOTICE

Take notice that the following matter adjourned on 14.02.2020 due to non-availability of the Bench. The next date of hearing is 19.03.2020

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|---------------|---|---|-------------------------------|--------------------------------|
| 1. | Comp. App. (AT) (Ins) No. 1017 of 2019 | Sivagnanam G. ILanahai. Vs. Wayne Burt Petro Chemicals Pvt. Ltd. | Lzafeer Ahmad B.F | Anuj Tiwari |

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By Order

-sd/-

Registrar